

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3426 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) No. 302 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Keshav Tiwari
2.	I.A. No. 3452 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. 985 of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal	Manisha Pandey
3.	I.A. No. 3451 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. 1507 of 2019	Kashi Nath Shukla Vs. Anand Murti	Mani Bhushan Sinha
4.	I.A. No. 3450 of 2022 in Comp. App. (AT) No. __ of 2022	Future Systems Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi	Vivek Ojha
5.	I.A. No. 3458 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Shapoorji Pallonji and Company Pvt. Ltd. Vs. Black Canyon SEZ Pvt. Ltd.	Aakansha Kaul
6.	I.A. No. 3443 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rahul Maroo Vs. Bruck Pharma Pvt. Ltd.	Alok Kumar
7.	I.A. No. 3448 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Bhavesh Gandhi Vs. Sudip Bhattacharya	Maulik Nanavati

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Assistant Registrar